

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
EYEMYEYE PRIVATE LIMITED IN EYEWEAR BUSINESS AT GURUGRAM,
HARYANA**

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Eyemyeye Private Limited CIN: U29299HR2021PTC097717 PAN: AAGCE6511K
2.	Address of the registered office	A-8, Infocity 1, Sector 34, Gurugram, Haryana, India - 122001
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
4.	Details of place where majority of fixed assets are located	Registered office
5.	Installed capacity of main products/ services	The Corporate Debtor was engaged in the business of trading and online retail of eyewear products (spectacles, sunglasses and related accessories). The Corporate Debtor is presently non-operational. For further details it can be requested through an email to the RP at cirp.eyemyeye@rediffmail.com
6.	Quantity and value of main products/ services sold in last financial year	As per the audited financial statements, revenue from operations during the year 2024-25 was Rs. 471.56 lakh. The Corporate Debtor ceased operations during the said year.
7.	Number of employees/workmen	00
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor) Or through an email request to the RP at cirp.eyemyeye@rediffmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
10.	Norms of ineligibility applicable under section 29A are available at:	https://insolvencyandbankruptcy.in/cirp/ (This is the website of the RP as there is no website of the Corporate Debtor)
11.	Last date for receipt of expression of interest	27.09.2026
12.	Date of issue of provisional list of prospective resolution applicants	02.10.2026



13.	Last date for submission of objections to provisional list	07.10.2026
14.	Date of issue of final list of prospective resolution applicants	12.10.2026
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13.10.2026
16.	Last date for submission of resolution plans	12.11.2026
17.	Process email id to submit Expression of Interest	cirp.eyemyeye@rediffmail.com
18.	Details of the corporate debtor's registration status as MSME	Yes, registered as MSME Unit



[Handwritten signature]

Suresh Kannan
IBBI/IPA-001/IP-P-01434/2018-2019/12277
(AFA Valid up to: 30.06.2027)
Resolution Professional in the matter of
Eyemyeye Private Limited
Email address: cirp.eyemyeye@rediffmail.com

Date: 12.09.2026
Place: Delhi